

Central Administrative Tribunal  
Principal Bench

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O.A. No. 1854/91

New Delhi, this the 20th day of September, 1995

Hon'ble Shri K.Muthukumar, Member (A)

Hon'ble Shri P.Suryaprakasham, Member (J)

Amrik Singh s/o Shri Kehar Singh,  
resident of 20/14, Punjabi Bagh,  
Extension, Delhi.

...Applicant

By Shri A.S. Grewal, Advocate)

Versus

1. Union of India,  
through Secretary, Govt. of India,  
Ministry of Home Affairs,  
New Delhi.

2. The Lt. Governor of Delhi,  
through the Chief Secretary,  
Delhi Administration,  
Delhi.

3. The Commissioner of Police Delhi,  
Police Headquarters, M.S.O. Building,  
I.P.Estate, New Delhi.

....Respondents

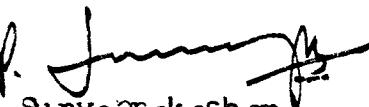
(By Shri Vijay Pandita, Advocate)

Order (Oral)

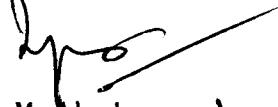
By Hon'ble Shri K.Muthukumar, Member (A):

Learned counsel for the applicant states that  
respondents have granted the relief prayed for in the  
present O.A. and thus, this case has become infructuous.

In view of the above, the O.A. is dismissed as having  
become infructuous. No costs.

  
(P. Suryaprakasham)

Member (J)

  
(K. Muthukumar)

Member (A)

/nka/